

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

No.: 198

Dated: 20.05.2017

Consequent upon the appointment of five Junior Assistants in Subordinate Courts of Kashmir Province pursuant to High Court order No. 176 dated 17.05.2017 after operating the waiting lists, the following adjustments/postings of these newly appointed Junior Assistants and transfers thereof are made in the Subordinate Courts of Kashmir Division:

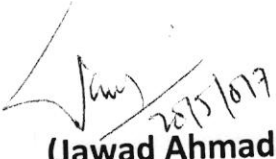
1. Shri Mohammad Sadiq Parry S/o Gh. Nabi Parry R/o Bandgam, Budgam appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior Assistant/ Cr. Clerk in the Court of Munsiff/JMIC, Pampore vice Shri Latief-ul Aziz Sheikh.
2. Shri Raees Ahmad Dar S/o Gulam Mohamad Dar R/o Lisser, Chawalgam Kunderpora, Kokernag Anantnag appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior Assistant/Civil Clerk in the Court of Munsiff/JMIC, Shangas against available vacancy.
3. Shri Mohd. Yousaf S/o Abdul Quyoom Sheikh R/o Nawagabra, Karnah Kupwara appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior Assistant/ Criminal Clerk in the Court of Special Mobile Magistrate (Sub Judge), Trehgam, Kupwara against available vacancy.
4. Ms. Mehnaz Farooq D/o Farooq Ahmad Ganai R/o Malik Angan, Fateh Kadal, Srinagar appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior Assistant/ Civil Clerk in the Court of Passenger Tax and Electricity Magistrate, Srinagar against available vacancy.
5. Shri Nissar Hussain S/o Darwash Ali R/o Karkit Badgam, Kargil appointed temporarily as Junior Assistant in the grade of Rs. 5200-20200 + Grade Pay 1900 is posted as Junior Assistant/ Copyist in the Court of Chief Judicial Magistrate, Kargil against available vacancy.
6. Shri Latief-ul Aziz Sheikh, Cr. Clerk/Junior Assistant, Munsiff/JMIC Court, Pampore is transferred and posted as such in the Court of Additional Special Mobile Magistrate (Munsiff), Awantipora against available vacancy.

Note:

- i) All the new appointees shall join their place of postings within a period of 15 days from the date of receipt of the Order. In case any appointee fails to join within the stipulated period of 15 days, his/her appointment shall be cancelled without any further notice.
- ii) All the Presiding Officers before whom the new appointees have to join are directed to get all the testimonials of appointees verified from the concerned authorities.
- iii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his /her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his/her appointment shall be deemed to be cancelled ab-initio and he/she shall have no claim on his/her appointment.

- iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.

By Order.


(Jawad Ahmad)
Principal Secretary to
Hon'ble the Chief Justice

No.: 1379-1394
/PSY

Dated: 20-05-2017

Copy to the:

1. Registrar General, High Court of Jammu & Kashmir.
2. Registrar Vigilance, High Court of Jammu & Kashmir.
...for information.
- 3-7. Pr. District & Sessions Judge, Srinagar/ Pulwama/ Anantnag/Kupwara/Kargil.
8. Chief Judicial Magistrate, Kargil.
9. Passenger Tax & Electricity Magistrate, Srinagar.
10. Special Mobile Magistrate (Sub Judge)Trehgam Kupwara.
- 11-12. Munsiff/JMIC, Pampore/Shangas.
13. Additional Special Mobile (Munsiff), Awantipora.
..... for information and necessary action.
14. Shri/Ms. _____
..... for information and compliance.
15. Order File.
16. Incharge NIC, High Court wing, Srinagar for uploading in High Court Website.


Principal Secretary to
Hon'ble the Chief Justice